

Review Appl. No. 31/2002
in
OA - 1528/1992

O.R.

A Review Application No. 31/02
in OA - 1528/1992 has been
filed by Arvind Kumar, Counsel
for the Applicant against the
Review of C.A.T order dt. 07/11/2000.
Earlier the case was decided by
a D.B. consisting of Hon'ble Mr.
Justice R.R.K. Trivedi, V.C. and
Hon'ble Mr. S. Dayal, AM on 7-11-2000.

Submitted under circulation

Rules.

AM
03/04/02

Ashutosh
SO (S) 03/04/02

DR(S)

(By circulation)

05.7.2002

HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

HON. MR. S. DAYAL, MEMBER (A)

This application, for review of order dated
7.11.2000 passed in OA 1528/92, has been filed
on 14.3.2002. The application is highly
belated. We are not satisfied with the ground
stated for condoning this long and inordinate
delay.

The review application is accordingly
dismissed as time barred.

Arvind Kumar 9.7.2002
MEMBER (A)

VICE CHAIRMAN

UV/